

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6146 OF 2005

COMMNR. OF INCOME TAX, THIRUVANANTHAPURAM

Appellant(s)

VERSUS

M/S BABY MARINE EXPORTS KOLLAM
)

Respondent(s)

(with prayer for interim relief and office report)

WITH

CIVIL APPEAL NOS.281-284 OF 2006

CIVIL APPEAL NO. 286 OF 2006

Date: 28/09/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

in CA 6146/2005

Mr. Mohan Parasaran, ASG

Mr.Gaurav Dhingra, Adv.for

Mr. B.V.Balaram Das, Adv.

For Respondent(s)

in CA 6146/2005 &
for appellant(s)
in CA 281-84/2006

Mr. S.Ganesh, Sr. Adv.
Mr. C.N.Sree Kumar, Adv.

For Appellant(s)
in CA 286 of 2006

Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Not till 12th October, 2006.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master